### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1890

TO BE ANSWERED ON THE 03<sup>RD</sup> MARCH, 2020/PHALGUNA 13, 1941 (SAKA)

**NATIONAL INVESTIGATION AGENCY** 

1890. SHRI DHANUSH M. KUMAR: SHRI SELVAM G.: DR. HEENA GAVIT:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the main objective of setting up of the National Investigation Agency (NIA) and its achievement since its inception;
- (b) the details of branches/units of the NIA functioning at present/proposed to be set up in the country, location and State-wise;
- (c) the details of cases being investigated by the NIA since its inception along with the present status of the cases, State-wise;
- (d) whether the Government has reviewed the functioning of the NIA in the country, if so, the details and the outcome thereof; and
- (e) whether NIA has adequate staff strength for effective functioning and if not, the corrective steps taken by the Government in this regard?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a): The National Investigation Agency (NIA) was created in pursuance to enactment of NIA Act, 2008 with a mandate to investigate and prosecute terrorism related cases having national and international ramifications and other crimes affecting sovereignty, security and integrity of the country. The achievements of NIA since its inception are as under:-

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Total cases registered by NIA	319 Cases
Charge-sheet filed by NIA	237 Cases
Closure report filed by NIA	15 Cases
Cases transferred to State Police	03 Cases

## (b): The details of branches/ Units of NIA functioning at present are as under:-

S.No.	Hqrs/Branches	State/UT	Jurisdiction		
1.	NIA Hqrs, New Delhi	Delhi	All India including States which are not covered by any branch		
	NIA B 1 65 11 1 1 1 1		office.		
2.	NIA Branch office, Hyderabad	Talangana	Andhra Pradesh,		
	NIIA Duran da affirma Ouronalisati	A	Telangana & Karnataka		
3.	NIA Branch office, Guwahati	Assam	Arunachal Pradesh,		
			Assam, Manipur,		
			Meghalaya, Mizoram,		
			Nagaland & Tripura.		
4.	NIA Branch office, Lucknow	Uttar Pradesh	Uttar Pradesh,		
			Uttarakhand, Madhya		
			Pradesh & Bihar.		
5.	NIA Branch office, Mumbai	Maharashtra	Maharashtra, Gujarat,		
			Goa, Daman & Diu and		
			Dadar Nagar Haveli.		
6.	NIA Branch office, Kochi	Kerala	Kerala, Tamil Nadu,		
			Puducherry and		
			Lakshadweep.		
7.	NIA Branch office, Kolkata	West Bengal	West Bengal, Sikkim,		
			Odisha and Andaman &		
			Nicobar Islands.		
8.	NIA Branch office, Jammu	Jammu & Kashmir	Union Territory of		
			Jammu & Kashmir and		
			Ladhakh.		
9.	NIA Branch office, Raipur	Chhatisgarh	Chhatisgarh &		
			Jharkhand.		
10.	NIA Branch office, Chandigarh	Chandigarh	Punjab, Haryana,		
			Himachal Pradesh and		
			Union Territory of		
			Chandigarh.		

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(c): Since its inception and till date, the Central Government has entrusted 319 cases to the National Investigation Agency (NIA) for investigation. Out of total cases registered, in 237 cases charge-sheets have been filed. Judgement has been pronounced in 62 cases in which, 56 cases have resulted in conviction. Total 276 persons have been convicted in these cases. The conviction rate is 90.32%. The State-wise details of these cases is at annexure.

(d) & (e): The manpower, financial and infrastructure requirements of NIA are reviewed from time to time and steps are taken to bolster the effective functioning of NIA.

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# ANNEXURE LS.US.Q.NO.1890 FOR 03.03.2020

## **Details of cases being investigated by NIA since its inception (State-wise)**

SI.	Name of State	No. of	Charge	Under	Judgement	Case	Closure
No.	I value of otate	cases	sheet	investigation			Report
140.		00000	filed		<b>P</b>	to State	filed
						Government	
1	ANDHRA PRADESH	06	04	01	01	00	01
2	ARUNACHAL	03	02	00	00	00	01
	PRADESH						
3	ASSAM	23	19	03	08	00	01
4	BIHAR	16	15	01	07	00	
5	CHHATTISGARH	04	02	02	00	00	
6	GOA	02	02	00	02	00	
7	GUJARAT	08	06	01	01	00	01
8	HARYANA	03	02	01	01	00	
9	HIMACHAL PRADESH	01	01	00	01	00	
10	JHARKHAND	13	10	02	02	01	01
11	KARNATAKA	80	07	01	01	00	
12	KERALA	35	29	07	14	01	01
13	MADHYA PRADESH	02	02	00	00	01	
14	MAHARASHTRA	20	18	02	01	00	
15	MANIPUR	15	08	03	01	00	03
16	MEGHALAYA	01	01	00	00	00	
17	MIZORAM	03	02	01	01	00	
18	NAGALAND	07	05	02	00	00	
19	ODISHA	03	01	00	00	00	01
20	PUNJAB	24	15	09	01	00	
21	RAJASTHAN	04	03	00	01	00	01
22	TAMIL NADU	11	08	03	01	00	
23	TELANGANA	10	05	03	05	00	00
24	TRIPURA	01	00	00	00	00	01
25	UTTARAKHAND	01	01	01	01	00	
26	UTTAR PRADESH	13	09	03	01	00	01
27	WEST BENGAL	20	16	02	07	00	
			RRITORIE				
28	DELHI	24	21	02	04	00	01
29	JAMMU & KASHMIR	37	22	14	00	00	01
30	PUDUCHERRY	01	01	00	00	00	
	Total	319	237	64	62	03	15